

(सुपरवाइज/रीकनैरिकल प्रौर सर्वाडिनेट) के रूप में किया जाता है। यथा उल्लेख सूचना समा पटल पर रखे गये विवरण में दी जा रही है। [अन्वयानय में रखा गया बेल्जिये संख्या एल टी-10063/76]

(ख) बैंकों ने बताया है कि हरिजनों (अनसूचित जातियों) के लिए आरक्षित कोटा, विभिन्न छूट दिये जाने के बावजूद इन जातियों में से उपयुक्त उम्मीदवार न मिल पाने के कारण नहीं भरा जा सका।

Voluntary Disclosure Scheme

348. SHRI JYOTIRMOY BOSU:
SHRI M. RAM GOPAL
REDDY:
SARDAR SWARAN SINGH
SOKHI:

Will the Minister of FINANCE be pleased to state:

(a) State-wise how many persons and business firms have disclosed their undisclosed income according to Government's latest "Voluntary Disclosure Scheme"; and

(b) State-wise amount of concealed income disclosed and amount of tax imposed?

THE MINISTER OF STATE IN CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). Statistics in respect of declarations made under the Voluntary Disclosure Scheme are maintained Commissioner of Income-tax Chargewise. A statement giving the requisite information presently available is laid on the Table of the House. [Placed in Library. See No. LT-10054/76].

Tea Centres Abroad

349. SHRI DINESH CHANDRA GO-SWAMI: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have taken some schemes to make tea centres abroad economically viable and to increase the export of tea;

(b) if so, the nature of steps taken so far or envisaged in the near future; and

(c) how far has the financial assistance given to tea gardens under the tea plantation finance scheme been effectively utilised to increase the potentialities of export of Indian tea?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.

(b) Steps for renovating and improving the operational efficiency for London Tea Centre have been taken. Measures for improving the work of the other tea centres are also undertaken. The Melbourne Tea Centre has been closed in 1975.

For increasing the export of tea, the Government has been undertaking several fiscal and promotional measures which *inter-alia* include:

Fiscal Measures:

(i) Ceiling rate of rebate of excise duty at the point of export has been enhanced to 85 p. per kg. from 1-3-75.

(ii) Cash compensatory support for export of packet tea, tea bags and instant tea, such items being non-traditional, as a promotional measure.

Promotional measures:

(i) Promotional activities by Tea Board's offices established in London, New York, Brussels, Cairo and Sydney to create greater possibility for ex-